

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 103**  
New IA-3436/2024  
**In**  
**IB-46(ND)/2021**

**IN THE MATTER OF:**

M/s. VA Realcon Pvt. Ltd. .... Petitioner/Applicant  
Vs.  
M/s. Trans Globe Textiles Ltd. .... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016.**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant :  
For Ch. of MA : Mr. Mohd Nazim Khan Adv. with Ms. Saba Ahmad

**ORDER**

**New IA-3436/2024**

The 3<sup>rd</sup> Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA **disposed of.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**